

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 306**  
760/252/ND/2018

**IN THE MATTER OF:**

M/s. JPC Info Systems Pvt. Ltd.

**.....APPLICANT/PETITIONER**

**SECTION**

**U/s 252 Companies Act 2013**

**Order delivered on 15.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Advocate Manish Kumar Singh

For the IT Dept.

: Adv. Gaurav Gupta, Sr. Standing Counsel,

Adv Puneett Singhal, Jr. Standing Counsel

Adv. Shivendra Singh Jr. Standing Counsel

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **24.07.2023**.

Sd/-  
**(Court Officer)**